NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH

(IB) 387 (ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 04.10.2017

NAME OF THE COMPANY: M/s RMC Ready Mix (India) Vs. M/s Mihir Buildcon Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO. NAME

DESIGNATION

REPRESENTATION

SIGNATURE

Present: Mr. V. K. Monga, Advocate for the Petitioner

ORDER

Ld. Counsel wishes to withdraw the present petition in view of certain technical defects with the liberty to file the fresh one on the same cause of action.

Dismissed as withdrawn. Liberty granted.

(S. K. Mohapatra)

Member (T)

(Ina Malhotra)

Member (J)